

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA

STARRED QUESTION NO.223

TO BE ANSWERED ON THE 17TH MARCH, 2017

WELFARE OF EX-SERVICEMEN

*223. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of DEFENCE जेके एए=ह
be pleased to state:

- (a) the total number of Ex-servicemen in the country at present, State / UT-wise;
- (b) the details of the schemes being implemented for the welfare, resettlement and rehabilitation of the Ex-servicemen in the country; and
- (c) whether the Government proposes to provide some more benefits to the Ex-servicemen and if so, the details thereof?

A N S W E R

MINISTER OF DEFENCE

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(SHRI ARUN JAITLEY)

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(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 223 FOR ANSWER ON 17.3.2017

(a) The State / UT-wise number of Ex-servicemen in the country as on December, 2016 is attached as Annexure 'A'.

(b) The details of scheme being implemented for the resettlement and welfare / rehabilitation of the Ex-servicemen in the country are attached as Annexure 'B'. In addition to this, Ex-servicemen Contributory Health Scheme (ECHS), a healthcare scheme, has been structured to provide quality medicare to only Ex-servicemen and their dependents of all Tri Services through a network of its Polyclinics, service hospitals and civil empanelled / Government hospitals spread across the country.

(c) The following measures have been taken to provide more benefits to the Ex-servicemen:

- (i) Number of scholarships under Prime Minister Scholarship Scheme has been enhanced from 4000 to 5500 from Academic Year 2015-16.
- (ii) Marriage Grant for daughter has been enhanced from Rs.16,000/- to Rs.50,000/- from April, 2016.
- (iii) Web portal has been launched by Kendriya Sainik Board on 11th March, 2016 for online process of applications.
- (iv) Development of App. Services for beneficiaries of Prime Minister Scholarship Scheme and Raksha Mantri's Ex-servicemen Welfare Fund.
- (v) E-Library facilities for Ex-servicemen and their dependents for reading, search, download and print from any of the E-books.
- (vi) Constructed Sainik Rest House at Naraina, Delhi Cantt. for helping boarding / lodging problem of Ex-servicemen / Widows visiting Delhi.
- (vii) Grant to Paraplegic Rehabilitation Centre (PRC) Kirkee increased to Rs. 1.20 crore from Rs.0.20 crore.

**ANNEXURE 'A' REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PART (a) OF
LOK SABHA STARRED QUESTION NO. 223 FOR ANSWER ON 17.3.2017**

<u>STATE/ UT/RSBs</u>	<u>EX-SERVICEMEN</u>			<u>TOTAL</u>
	<u>ARMY</u>	<u>AIR FORCE</u>	<u>NAVY</u>	
1. ANDHRA PRADESH	48517	6234	5134	59885
2. ARUNACHAL PRADESH	575	0	0	575
3. ASSAM	29763	2217	644	32624
4. BIHAR	78923	15297	9161	103381
5. CHATTISGARH	5024	317	225	5566
6. GOA	1114	213	797	2124
7. GUJARAT	21385	4117	940	26442
8. HIMACHAL PRADESH	105052	2197	3723	110972
9. HARYANA	252011	18272	13143	283426
10. JAMMU & KASHMIR	73740	679	559	74978
11. JHARKHAND	20350	1811	1246	23407
12. KARNATAKA	64280	10683	2646	77609
13. KERALA	135012	22600	13264	170876
14. MADHYA PRADESH	42274	1832	1303	45409
15. MAHARASHTRA	147243	12254	14638	174135
16. MANIPUR	7084	119	74	7277
17. MEGHALAYA	2288	80	53	2421
18. MIZORAM	5842	21	27	5890
19. NAGALAND	2506	15	4	2525
20. ODISHA	30460	5592	2485	38537
21. PUNJAB	270928	11508	6463	288899
22. RAJASTHAN	161792	7781	4402	173975
23. SIKKIM	1058	1	4	1063
24. TAMIL NADU	109766	11749	3602	125117
25. TRIPURA	1980	99	44	2123
26. TELANGANA	21149	8708	1263	31120
27. UTTAR PRADESH	293523	36373	22224	352120
28. UTTARAKHAND	118555	2543	2762	123860
29. WEST BENGAL	54695	10584	3878	69157
30. A & N ISLANDS	404	30	142	576
31. CHANDIGARH	6882	2807	393	10082
32. DELHI	42948	8831	5050	56829
33. PONDICHERRY	1231	378	100	1709
Total	2158354	205942	120393	2484689

ANNEXURE 'B' REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PART (b) OF LOK SABHA STARRED QUESTION NO. 223 FOR ANSWER ON 17.03.2017

I. Details Of various schemes provided by Directorate General Resettlement (DGR):

Resettlement Opportunities: Ex-Servicemen (ESM) are provided re-employment opportunities under the various schemes as mentioned in succeeding paragraphs.

1. Job Opportunities For ESM In Central Government:

(a) **In Central Govt Ministries/Departments:**

- (i) 10% Direct recruitment posts upto the level of Asst Comdt in Central Para Military Force.
- (ii) 10% Direct recruitment posts in Group Cq
- (iii) 20% Direct recruitment posts in Group Dq

(b) **In Central Public Sector Enterprise:**

- (i) 14.5% in Group Cq Posts. }
- (ii) 24.5% in Group Dq Posts } Including 4.5% for Disabled & Widows

(c) **Nationalised Bank:**

- (i) 14.5% in Group Cq Posts. }
- (ii) 24.5% in Group Dq Posts } Including 4.5% for Disabled & Widows

2. Placement Assistance through DGR:

Directorate General Resettlement (DGR) sponsors Ex-Servicemen (Officers) to various Government organizations, Public Sector Undertakings, Corporate Houses, Private Sector, Central Para Military Forces etc. based on their requisition for re-employment of ESM.

3. DGR Sponsored Security Scheme:

The DGR empanels / sponsors ESM run Private Security Agencies and State ESM Corporations for providing security guards to various CPSUs, Corporate Houses, Private sector Undertakings etc.

4. Schemes For Officers Only:

(i) **ESM Coal Loading and Transportation Scheme:** The Scheme is administered on the basis of MoU between the Coal India Ltd (CIL) and DGR.

(ii) **Allotment of BPCL/IOCL COCO Outlets Pan India:** ESM(Officer) who is registered with DGR and has not availed any other benefit is sponsored for the COCO outlets in the state of choice given by ESM(Officer) based on Oil Company's requisition.

(iii) **Management of CNG Station By ESM (O) In NCR:** Desirous ESM (Officers) registered in the scheme are sponsored on receipt of requisition from IGL.

5. **Schemes for JCOs/OR Only:**

(i) **Allotment of Mother Dairy Milk Booths and Fruit & Vegetable (Safal) Shops In NCR:** The ESM register for Milk / SAFAL (Fruit and Vegetable booths separately and give multiple choice of zones for the purpose of areas where booths are required.

6. **Schemes for All:**

(i) **Coal Tipper Attachment Scheme:** This scheme is linked with the ESM Coal loading and transportation scheme.

(ii) **Tipper attachment Scheme for War Widows and Disabled Soldiers:** War widows upto age of 65 and disabled soldiers having 50% or more disability are also allowed to enrol for this scheme.

(iii) **Allotment of Army Surplus Vehicles:** ESM, widows and Ex-Servicemen Co-operative societies are eligible to apply for allotment of Army Surplus Class V-B Vehicles.

(iv) **Allotment of Regular LPG Distributor Ship:** War widows/dependents of those who died in war, war disabled/disabled on duty while serving in operational area, widows/dependents of those who died in harness due to attributable or aggravated causes to Military Service and ex-servicemen disabled in peace due to attributable or aggravated causes to Military Service are eligible.

(v) **LPG Agency Under Rajiv Gandhi Gramin LPG Vitrak (RGGLV) Scheme:** War widows/dependents of those who died in war, war disabled/disabled on duty while serving in operational area, widows/dependents of those who died in harness due to attributable or aggravated causes to Military Service and ex-servicemen disabled in peace due to attributable or aggravated causes to Military Service are eligible.

(vi) **Retail Outlet Dealership (Petrol/Diesel):** War widows/dependents of those who died in war, war disabled/disabled on duty while serving in operational area, widows/dependents of those who died in harness due to attributable or aggravated causes to Military Service and ex-servicemen disabled in peace due to attributable or aggravated causes to Military Service are eligible.

7. Training:

(i) **Officers' Training**:- DGR imparts Resettlement training to the retiring officer /Ex-Servicemen (Officer) in various institutes Pan India.

(ii) **JCOs/OR and Equivalent's Training at Institutes**:- DGR imparts Resettlement training to the retiring JCOs/OR /Ex-Servicemen (JCOs/OR) in various institutes Pan India.

II. Details Of Various Schemes Provided By Kendriya Sainik Board (KSB):

1. **Benefits given from Armed Forces Flag Day (AFFD) Fund :-**

	Grants	Amount (in Rs)
(a)	Penury Grant (65 Yrs and above) (Non-Pensioners upto Hav Rank)	Rs 1,000/-pm (Life time)
(b)	Education Grant (upto two children) (i) Boys/Girls upto Graduation (ii) Widows for PG (Pensioner/Non Pensioner upto Hav Rank) and upto two children	Rs 1,000/-pm
(c)	Officer Cadet Grant (for Cadets of NDA only) (Pensioner/Non-Pen upto Hav Rank)	Rs 1,000/-pm
(d)	Disabled Children Grant (Pensioner/Non-pen upto Hav Rank)	Rs 1,000/-pm
(e)	House Repair Grant (Pensioner/Non-Pen upto Hav Rank) <ul style="list-style-type: none"> • 100% Disabled ESM • Orphan Daughter (of all ranks) 	Rs 20,000/-
(f)	Daughter's Marriage Grant (upto 02 Daughters) (Pensioner/Non-Pen upto Hav Rank)	Rs 50,000/- *
	Widow Re-Marriage Grant (Pensioner/Non-Pen upto Hav Rank) * If married solemnly on or after 21 Apr 16.	
(g)	Funeral Grant (Pensioner/Non-Pen upto Hav Rank)	Rs 5,000/-
(h)	Medical Treatment (Non-pensioner upto Hav Rank)	Rs 30,000/- (Max)
	Medical Grant (Non-pensioner upto Hav Rank Nepal)	
(j)	Orphan Grant (Pensioner/Non-pen All Ranks) <ul style="list-style-type: none"> • Daughters of ex-servicemen till she is married. • One Son of ex-servicemen upto 21 years of age. 	Rs 1,000/-PM
(k)	Vocational Trg Grant For Widows (Pensioner/Non-Pen upto Hav Rank)	Rs 20,000/- (One Time)

2. **Modified Scooter Grant:** Rupees 57,500/- provides to those ESM, who are disabled after service with a disability of 50% or more and who are not covered under the scheme of AG& Branch of IHQ (Army, Navy & Air Force).

3. **Tool Kit of Ex-servicemen Technicians:** Tool Kits are provided at a cost not exceeding Rs. 8,000/- subject to fulfilling the following conditions :-

- (a) The individual holds the qualifications to utilize the tool kits.
- (b) The individual has the appropriate infrastructure to set up for himself the proposed trade.

4. **Serious diseases Grant from AFFD Fund to Non Pensioners ESM of all Ranks:-**

(a)	<p><u>Serious Diseases</u> as listed below: - Angioplasty, Angiography, CABG, Open Heart Surgery, Valve Replacement, Pacemaker Implant, Renal Implant, Prostate Surgery, Joint Replacement and Cerebral Stoke.</p> <p><u>Other Diseases:</u> Where more than Rs 1.00 Lac has been spent on treatment</p>	<p>75%/90% of total expenditure Officer and PBOR respectively Upto Rs 1.25 Lac (max)</p>
(b)	Dialysis and Cancer treatment	<p>75%/90% of total expenditure Officer and PBOR respectively Upto a max of Rs 75,000/- per FY only.</p>

5. **Financial support to States for ESM welfare :-**

(a) **Special category States:** 75% of the expenditure on establishment of Rajya Sainik Boards/Zila Sainik Boards is shared by the Centre to the special category States i.e Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Uttarakhand, Jammu & Kashmir and Himachal Pradesh.

(b) **Balance States:** 60% of the expenditure on establishment of RSBs/ZSBs is shared by the Centre to the balance of the States.

6. **Prime Minister's Scholarship Scheme:** For financially supporting degree level professional education for the wards of War widows (all ranks) and ESM (PBOR) including ex Coast Guard personnel. Total 5500 scholarship are provided to eligible wards based on merit for the entire duration of the courses. Priority is given to the wards of War widows/War disabled Soldiers. The rates of Scholarship are as follows :

- (a) Rs. 2000/- per month for boys.
- (b) Rs. 2250/- per month for girls.

7. **Financial support to institutions involved in rehabilitation of ESM :-**

<u>Ser</u>	<u>Organisation</u>	<u>Quantum of Aid/Grant</u>	
(a)	<u>Paraplegic Rehabilitation Centers:</u> (i) Kirkee (ii) Mohali	<u>Estb</u> Rs 20,00,000/- Rs 10,00,000/- (wef Apr 2015)	<u>Inmates</u> 30,000/- pa per inmate
(b)	St. Dunstan's after care organization, Dehradun for blinded ex-servicemen	Rs. 14,00,000/- pa	
(c)	All India Gorkha Ex-servicemen welfare association, Dehradun	Rs. 12,00,000/- pa	
(d)	<u>Cheshire Homes:</u> (i) Lucknow (ii) Dehradun (iii) Delhi	Rs 9,000/- pa per inmate	
(e)	<u>War Memorial Hostels:</u> There are 36 WMHs which provide shelter to the children of War Widows/War disabled, attributable and non attributable cases.	Rs 1350/- per month	

8. **Reservation of seats in Medical/Dental Colleges for wards of Defence Personnel as Govt of India Nominee:** A total of 17-20 MBBS seats and 1-3 seats in BDS courses are allotted by Ministry of Health Family Welfare to KSB for wards of defence personnel as a Govt. of India nominee.

9. **Children Education Concession:** Wards of Armed forces personnel killed/missing/ permanently disabled in action are granted Educational concession.

10. **Rail Concession:** The Chakra Series Gallantry Awardees and Widows of defence personnel are granted Rail Concessions.

11. **Air Travel Concession:** Recipients of Level-I and II Gallantry Awards, Pre Independence Awards Level-I and II, War disabled officers (1962, 1965, 1971 conflicts and OP Vijay) and war widows of Indian Armed Forces personnel killed in action are eligible for Air Travel Concession.
